

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No.51 of 2015 (SZ)

V. Manickam

... Applicant

-Vs-

The Secretary,
Tamil Nadu Pollution control Board and others.

... Respondents

STATUS REPORT FILED BY THE COMMISSIONER OF SALEM

CITY MUNICIPAL CORPORATION

I, T.Christuraj, S/o. Thomas Frank, Indian, aged about 45 years, having office at Salem City Municipal Corporation, Salem – 636 001 do hereby solemnly affirm and state as follows:

1. I am the Commissioner, Salem City Municipal Corporation herein and I am the 6th Respondent herein in the above Original Application and I am well acquainted with the facts of the case as per record.

2. I respectfully submit that this Original Application was filed by the Applicant in the following prayer:

i) to direct the Second, Fourth and Fifth respondents to stop the inflow of contaminated water from the main channel of Thirumanimutharu river that are fed into the two tanks of Kollapatti and Mallasamudram Village of Thiruchengode Taluk, Namakkal District, by closing the feeder channel once and for all.

ii) To pump fresh water from Mettur dam by replacing the stagnated toxic water from the tanks of Kollapatti and Mallasamudram.

iii) To conduct environmental study by the first and second respondents and stop discharging polluted waste water into the river Thirumanimutharu in its flow of water through its channel from Yercaud Servarayan Hills to its end of Paramathivelur - Cauvery Basin.

3. It is respectfully submitted that this Hon'ble Tribunal passed an order dated 08.06.2021 in Original Application No.51 of 2015 (SZ) among other things inter alia as follows: -

"16. So under such circumstances, we direct the Tamil Nadu Pollution Control Board, Central Pollution Control Board, Salem City Municipal Corporation to file further status report regarding the progress of the work and how much time it will take for completion of the underground sewage system and operation of STP so as to ensure that no untreated sewage water generated in Salem City Municipal Corporation is discharged into the Thirumanimutharu River which is the major source of pollution to the river water."

Subsequently, on 18.11.2021, this Hon'ble Tribunal had directed us to file further progress report. As per this Hon'ble Tribunal Order, I am filling this implementation progress report.

4. I respectfully submit the status of Underground Sewerage Scheme as on 14.11.2021 detailed herein below mentioned. Out of 7 packages 3 packages are collection system viz. package I, II & III.

Out of the above package I & III were completed as stated in the earlier submission. The left out portion of UGSS work in these two packages have been taken up and tender called on 14.10.2020 as stated in the previous status report filed by this respondent. In this regard, it is humbly submitted to state that the above work has been allotted to the successful tenderer M/s. VNV Builders (priv) Ltd, Gobichettipalayam, Erode.

5. The progress of works got affected due to COVID-19 lockdown and at present the work is in progress and the stage of work is started as follows. Out of 10.47 km length of sewer line so far 4.35 km have been laid likewise 162nos. of manholes have been constructed as against 390 manholes and 2.79 km length of house service connection pipes were laid out of the total length of 18.88 km. The remaining works pertaining to this contract is scheduled and will be completed before February-2022.

6. I respectfully submit that as stated in the previous status reports, the first contract for this package-II collection system was terminated for non-achievement of milestones. The terminated contract company had completed only 48% of the works in that project. For the left-out portion of the work, retender was called on 28.11.2019 and the work was allotted to the successful tenderer, M/s.VVV.Construction (P) Ltd, Chennai on 18.02.2020at a cost of Rs.85.39 crores. The progress of work got affected due to COVID-19 lockdown and at present, this project is in progress and the stage of work is stated as follows.

Out of 77.07 km length of sewer line so far 13.67 km were laid. Out of 502 nos. of manholes, 484nos. of manholes are completed. Regarding house service connection pipes 15.59 km of house service connections were laid out of 87.07 km. At present works are being carried out and the remaining works pertaining to this contract is scheduled and will be completed before August-2022.

PRESENT STAGE OF WORK

A. Collection System

Components	M/s.VVV Constructions, Chennai - Progress			M/s.VNV Builders, Gobichettipalayam - Progress		
	Target	Achieved	Balance	Target	Achieved	Balance
Manholes	502 Nos	484 Nos	18 Nos	390 Nos	162 Nos	228 Nos
Sewer lines	77.07km	13.67 km	63.40km	10.47km	4.35 km	6.12 km
House Service connections	87.07km	1559 km	71.48km	18.88 km	2.79 km	16.09km
Project Completion	Will be completed by August-2022			Will be completed by April-2022		

B. House Service connections

Sl. No.	Name of STP	Total HSC	Now HSC provided	Balance HSC provided	Remarks
1	Vellakuttai	10740	6681	4059	On completion of UGSS collection system by August-2022. All the STP's will function fully collection system Works are in progress and will be completed by May-2023.
2	Anaimedu	6552	4006	2546	
3	Mankuttai	29947	2207	27740	
4	Vandipettai	36983	-	36983	Trial Run is Progress.
Total		84222	12894	71328	

B. Sewage treatment Plant

Sl. No.	Name of STP	Installed capacity (MLD)	Now treatment made (MLD)	Treatment Gap. (MLD)	Remarks
1.	Vellakuttai	13.00	10.50	2.50	On completion of UGSS collection system by August-2022. All the STP's will function fully collection system Works are in progress and will be completed by May-2023.
2.	Anaimedu	6.00	5.00	1.00	
3.	Mankuttai	35.00	9.00	26.00	
4.	Vandipettai	44.00	1.00	43.00	Trial run is progress
Total		98.00	23.50	74.50	

D. ACTION PLAN									
ACTION PLAN FOR UGSS COLLECTION SYSTEM (M/s. VNV BUILDERS (P) Ltd.,									
S. No	Description of work	Units	Agreement Qty	Progress Done	Balance Qty	Jan-21	Feb-21	Mar-22	April-22
	RCC manhole	Nos	390	162	228	56	60	60	68
2	DWC Sewer line pipe								
	200mm	RM	8204	2840	5364	864	1000	1500	2000
	250mm	RM	290	0	290	200	90	0	0
3	RCC Pipe								
	450mm	RM	561	561	0	0	0	0	0
	600mm	RM	108	95	13	13	0	0	0
	700mm	RM	822	445	377	377	200	257	
	800mm	RM	80	0	80	0	0		80
	900mm	RM	409	409	0	0	0	0	0
4	HSC								
	Domestic Connection	Nos	2991	365	2631	800	1000	380	451
	Non Domestic	Nos	157	105	52	0	20	0	32
5	Inspection Chamber	Nos	6148	110	6038	1600	2000	1400	1038
6	Lift Station (civil works)	Nos	12	1	11	3	4	3	2
7	Lift Station (mechanical works)	Nos	12	0	12	3	4	3	2
8	Pumping main(CI pipes)								
	150mm dia	RM	831	0	831	200	300	150	181
	350mm dia	RM	201	0	201	0	101	40	60
	400mm dia	RM	368	0	368	100	100	100	68

**ACTION PLAN FOR UGSS COLLECTION SYSTEM M/s.VVV Construction Private
Limited)**

Sl. No	Description of work	Agmt qty	Completed as on 31 Dec-21	Balance qty	Jan'22	Feb'22	Mar'22	Apr'22	May'22	June'22	July'22	Aug'22
1	Manhole construction											
	a) Brick work manhole											
	1.Rectangular	83	352									
	2.Circular	277	12									
		360	364	-	-	-	-					
	b) Rcc manhole											
	1.Circular	101	120									
	2.Drop	41	0									
		142	120	41	41							
2	Sever line laying											
	1) stone ware pipe											
	a. 200mm dia swp	30319	9189	21130	2000	2000	2000	3600	3600	3000	3000	1330
	b. 250mm dia swp	9394		9394	500	500	600	1300	1500	1500	1600	1894
	c. 300mm dia swp	8263	409.4	7853.6	490	934.60	950	930	1130	1130	1130	1130
	2) Rcc pipes											
	a. 200mm Rcc pipe	6224	1355.65	4868.35	500	560	560	660	660	660	614	65.35
	b. 250mm Rcc pipe	1162		1162				166	166	166	166	166
	c. 300mm Rcc pipe	1153	798.35	354.65	25	50	50	52	52	50	50	25.65
	d. 400mm Rcc pipe	3240	1091.18	2148.90	100	125	100	302	302	302	480	437.10
	e. 450mm Rcc pipe	2264		2264				323	323	323	323	323
	f. 500mm Rcc pipe	8392	316.90	8075.50	50	50	50	1141	1282	1282	3141	3141
	g. 600mm Rcc pipe	662		662				100	100	100	100	100
	h. 700mm Rcc pipe	3924		3924				560	560	560	560	560
	i. 800mm Rcc pipe	622	112.50	509.50	75	50	50	52	52	52	52	126.50

PRESENT STATUS OF SEWAGE TREATMENT PLANTS

It is further submitted that out of four Sewage Treatment Plants the construction and treatment arrangement work for the Sewage Treatment Plants at Vellakuttai, Anaimedu and Mankuttai are completed and the balance STP at Vandipettai, trial run is in progress.

S.No	Name of the STP.	Capacity	Status	Remarks
1	Vellakuttai STP	13 MLD	Extension of operation on CTO in progress with PCB	Established, Commissioned and in operation. Out of designed quantity of 10,740 Nos. of House Service Connections so far 6,681 No's. Have been given and balance 4,059 No. of connections are under progress. The sewage samples were taken by TNPCB during the month of Oct-21 shows that the treated sewage let in to the river meets the standards as prescribed. Also it is submitted that samples of treated effluent are taken from the STP is periodically

				checked in the laboratory established in the Vellakuttai STP considering COD & BOD parameters following TamilNadu Pollution Control Board norms.
2	Anaimedu STP	6 MLD	Extension of operation on CTO in progress with PCB	Established, Commissioned and under operation. Out of 6,552 Nos. 4,006 Nos. of House Service Connections have been given and balance 2,546 Nos. of connections are under progress. It is submitted that the samples of Treated Effluent was submitted to PCB to ascertain the standards and according to the report analysis of TNPCB it was seen that the parameters have not exceeded the limits.

3	Mankuttai STP	35 MLD	CTO obtained	Established, Commissioned and under operation. Out of 29,947 Nos. 2,207 Nos of House Service Connections has been given and balance 27,740 No. of connections are under progress.
4	Vandipettai STP	44 MLD	CTE obtained & CTO applied and in progress	Established and Trial run under progress, the collection system is in progress. The area is densely occupied. The work is carried out by controlled blasting STP will start full functioning from March 2022.
Total		98 MLD		

a) It is submitted that, in Zone-I, Suramangalam, area 7.00 MLD of sewage collected through the sewer lines already laid entries Mankuttai STP. The parameters on the treated effluent such as BOD & COD, the norms fixed by TamilNadu Pollution Control Board are being adhered and the treated effluent is let into Thirumanimutharu River.

b) In Zone-2, Hasthampatty area, quantity of sewage entering the STP at Anaimedu is 5.00 MLD, and the parameters of treated effluent such as BOD & COD are maintained as per the norms fixed by TamilNadu Pollution Control Board and the treated effluent is let into River Thirumanimutharu.

c) In Zone-3, Ammapet area, quantity of sewage entering into the Vellakuttai STP is 10.50 MLD, and the parameters of the treated effluent such as BOD & COD are maintained as per the norms fixed by TamilNadu Pollution Control Board and the treated effluent is let into the River Thirumanimutharu.

d) In Zone-4, Kondalampatty comprising partly Ammapet and Hasthampati areas, will be connected to the STP at Vandipettai. At present 1.00 MLD of sewage collected through the sewer line laid near Vandipettai STP area is now treated as a trial run and the levels of BOD & COD are maintained as per TamilNadu Pollution Control Board norms. This STP will increase its treatment capacity and will function in full swing by March-2022.

7. I respectfully submit that at present, out of 4 STPs, 3 STPs are treating 23.50 MLD of sewage and the 4th STP at Vandipettai is functioning as a trial run and 1.00 MLD of sewage is now treated in this STP. The collection system works nearby this STP are carried out under Package II of this project and on completion expected to increase the volumetric load to the STP up to 5.0 MLD within February-2022. The progress of works will be informed to the TamilNadu Pollution Control Board and the total collection system will be completed by May-2023.

8. I submit that as on date, 4 Nos of STPs, with a total capacity of 98 MLD, a quantity of 23.50 MLD is now treated. In this system, out of 84,222 nos of HSC's of are 12,894 Nos. of HSCs has been provided and from which 22.50 MLD is being treated though three STPs. By May-2023it is planned to connect all the remaining House holders with new Sewer line Connections. The samples of treated effluent are periodically checked by in-situ labs STP's at Vellakuttai, Mankuttai and Anaimedu. Parameters like COD & BOD are adhered as per the norms fixed by TamilNadu Pollution Control Board on the treated effluent.

9. Further, it is submitted that on-gradual increase of House service connections the quantity of treated sewage will also get increased and thereby, only treated sewage will be let in the Thirumanimutharu River and no untreated sewage will be let in future.

10. It is submitted that, in general the progress of UGSS works is expediated and will be completed in the project time and all STP's will function in its full capacity and on the completion of the project. Periodical testing of the treated effluent from STP is carried out by the operators and their report is submitted before this Hon'ble Tribunal. Consequently, periodical testing on the treated effluent is carried out by PCB. And the remarks pointed by TNPCB has been carried out by the STP operators and followed by Salem Corporation.

11. It is submitted that, as per the Hon'ble Tribunal directions under 15th State Finance commission, three projects have been taken up to intercept the Storm Water Drain letting raw run off into River Thirumanimutharu and to divert them into the nearby sewer lines which in turn leads to STP for treatment. (Tender for this work was received on 03.12.2021, the work has been started at 20 locations & taken up for execution.

12. It is submitted that, as per directions of Pollution Control Board, "No objection" certificate has been obtained from Public works Department, Sara Banga Ground Water Sub-Division to dispose the treated effluent into River Thirumanimutharu and is fit for Agricultural purpose.

13. As submitted earlier, the alternative temporary solution which is being implemented to ensure the protection of Thirumanimutharu River from pollution also caters the needs and there by Salem Corporation has taken steps to restrict raw sewage is not directly let into the Thirumanimutharu River. It is submitted that above alternative action as well as permanent action of Interception and diversion works will be implemented by Salem Corporation in order to prevent the raw sewage entry into of River Thirumanimutharu.

14. It is submitted that, Inspection report to provide Under Ground Sewerage System to the newly added areas of Salem Corporation and Uncovered areas has been prepared to a cost of Rs.530.00 Crores.

Detailed Project preparation is under prepress and this project will be submitted Government in the Month of February, 2022.

Under the above circumstances, it is humbly prayed that this Hon'ble Tribunal that, Status Report may please be taken on file and such suitable orders may be passed and thereby render justice.


**Commissioner,
Salem City Municipal Corporation.**

VERIFICATION

I, T.Christuraj, S/o. Thomas Frank, Commissioner, Salem City Municipal Corporation, Salem, do hereby submit that the contents of above report are true to the best of my knowledge through records.

Verified at Salem, on this 4th day of January, 2022.


**Commissioner,
Salem City Municipal Corporation.**